

Small Scale Industries, Women & child Development, Health, Rural Development and Civil Supplies and the Director General of Health Services, accompanied by the Secretary to Prime Minister, in April, 1994. As a result of these exercises various decisions, including extension of the converge of the Revamped Public Distribution System (RPDS) to additional areas in the State; enhancement of outlays under rural development programmes such as, JRY, IRDP, TRYSEM, etc; additional projects under the ICDS; projects in the industrial infrastructure, fruit processing and KVI sectors; assistance for restoration of damaged schools and augmentation of medical and ambulatory services; and enhanced allocation of foodgrains under the PDS system, etc. have been taken. The financial impact of the various decisions taken would be approximately Rs. 152 crores. The implementation of these is being closely followed up and monitored in close coordination with the State Government.

(b) and (c) Permanent rehabilitation of the migrants from the Kashmir Valley is not contemplated and it is the effort of the Government to create conditions wherein the migrants can return to their homes in the Valley at the earliest. However, it is not possible to indicate any definite time frame for *litis propositae*.

Appointment to the Dependents of Ex-CRPF Personnel

7782. SHRI JANANT RAM JAISWAL: Will the Minister of HOME AFFAIRS be pleased to refer to the Answer to Unstarred Question 4713 given in the Rajya Sabha on 27th April, 1994 and state:

(a) what are the details of the three pending cases recommended by the Board of Officers of C.R.P.F. Group Centre, Rampur for appointment of compassionate grounds;

(b) what are the reasons for the inordinate delay in providing them appointment; and

(c) by when these unfortunate dependents would be given appointment by the C.R.P.F.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Applications of the following persons are pending:

(i) Shri Arjun Thapa, S/o late Const. D.B. Thapa.

(ii) Shri Rajendra Prasad, S/o late Const. Pati Ram.

(iii) Shri Pati Ram, brother of late Constable Subash Chand.

(b) The Candidates could not be offered appointment due to delayed submission of applications, non-submission of applications in the prescribed form, not providing complete documents, processing of the cases by various Authorities and also due to non-availability of vacancies under the compassionate appointment quota.

(c) the appointment authorities in CRPF have been advised to offer appointments to S/Shri Arjun Thapa and Rajendra Prasad immediately. The case of Shri Pati Ram is not covered under the Scheme for compassionate appointment.

Major Initiative to Start Dialogue on Jammu and Kashmir Issue

7783. SHRI JALALUDIN ANSARI:
SHRI CHATURANAN
MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any favourable situation has been developed recently for a major initiative to start dialogue on Jammu and Kashmir issue; and

(b) if so, what are these

developments and steps being taken by Government to start a dialogue utilising this favourable situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) Even though terrorist violence has continued at a high level, there is a perceptible qualitative change in the situation and in the mood of the people, who appear to be fed up with the continuing mindless violence and the activities of the militants. The effort of the Government is to consolidate on this situation, so that conditions can be created for reactivation of the political process and the democratic institutions, even as sustained pressure is being maintained on the elements. Towards the above end, discussions are being held on a continuing basis with representatives of political groups at the national and State level. Government are not averse to talking with any person or group who is willing to cooperate and contribute towards the restoration of normalcy and peace in the State.

Privatisation of Police Force

7784. SHRI SATISH PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have approved the privatisation of Police Force in some States, if so, what are the norms adopted for such privatisation;

(b) which States have been permitted to raise such force;

(c) whether it is a fact that members of such police force have been issued identity cards through local police officials;

(d) whether it is also fact that a large number of anti-social elements is now holding Police authorisation; and

(e) what powers are delegated to the private police force?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI P.M. SAYEED) (a) to (e) No Sir. 'Police' is a State subject. As such, the question of the Central Government approving privatisation of police forces in States does not arise. The Central Government is also not aware of any State Government taking up such a proposal, issuing identity cards etc.

जम्मू-कश्मीर निवासियों का हिमाचल प्रदेश पलायन

7785. श्रीमती सुषमा स्वराज:
श्री ओ०पी० कोहली:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि जम्मू-कश्मीर राज्य में डोडा जिले के सैकड़ों वास्तविक निवासियों ने आतंकवादियों के भय से अपने घरबार छोड़ दिये हैं और हिमाचल प्रदेश में शरण लेनी पड़ी है;

(ख) यदि हां, तो डोडा जिले से पलायन कर चुके परिवारों की कुल संख्या कितनी है और हिमाचल प्रदेश के किस भाग में वे बसाये गये हैं;

(ग) क्या यह भी सच है कि इन शरणार्थियों के आकस्मिक आगमन की वजह से हिमाचल प्रदेश सरकार ने केन्द्रीय सरकार से वित्तीय सहायता मांगी है;

(घ) यदि हां, तो केन्द्रीय सरकार ने राज्य सरकार को अब तक सहायता के रूप में कितनी धनराशि प्रदान की है; और

(ङ) इन शरणार्थियों को आवास आदि प्रदान करने के लिये किये गये प्रबंधों का ब्यौर क्या है?

गृह मंत्रालय में राज्य मंत्री (श्री राजेश पायलट)

(क) से (ङ) प्राप्त सूचना के अनुसार, दिनांक 19.5.1994 को तहसील मण्डोह (डोडा) में गोहा गांव के भ्रमवासियों द्वारा एक बदमाश व्यक्ति और एक उग्रवादी को मारे जाने के फलस्वरूप उग्रवादियों द्वारा बदला लिए जाने के लिए आक्रमण किए जाने के भय से डोडा जिले से 114 परिवार हिमाचल प्रदेश के सीमावर्ती चम्बा जिले में प्रवास कर गए। चम्बा जिले के सनवाल और माकन गांवों में प्रवासियों को टेंटों में ठहराया गया है।

इस प्रवास को ध्यान में रखते हुए राज्य सरकार से वित्तीय सहायता हेतु कोई प्रस्ताव प्राप्त नहीं हुआ है।